GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 1593

TO BE ANSWERED ON FEBRUARY 10, 2022

DEVELOPMENT OF URBAN SLUMS

NO. 1593. SHRI PATEL HASMUKHBHAI SOMABHAI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has proposed for development and reforms of urban slums;
- (b) if so, the details thereof;
- (c) whether the houses constructed for urban poor have started getting damaged and if so, the details thereof; and
- (d) the details of schemes of the Government which are sufficient for the repairing of the said houses?

ANSWER

THE MINISTER OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) & (b): Land and Colonization are State subjects. Therefore, schemes for development and reform of slums are implemented by States/UTs. However, Ministry of Housing and Urban Affairs under the vision of 'Housing for All', is supplementing the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) for construction of houses for all eligible families/beneficiaries including slum dwellers since 25.06.2015. Eligible beneficiaries can avail the benefit of PMAY(U) through available four verticals i.e. Beneficiary-led Construction (BLC), Affordable House in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). Under "In-situ Slum Redevelopment (ISSR)" component of PMAY-U

Mission, Central Assistance of ₹1.0 lakh per house is provided by the Government of India to construct houses to the slum dwellers across the country.

(c) & (d): No, Sir. Against the demand of 1.12 crore houses as validated by States/UTs in 2017, so far 1.14 crore have been sanctioned by the Ministry under PMAY-U. Out of this, more than 54 lakh have been completed and delivered to the beneficiaries and remaining are in various stages of construction/grounding. Government of India is not implementing any scheme to repair the houses.

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